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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.180/ 2017	Await ROC Report	Sec 252(3)	Kamal Farms India Ltd.	Divya Prasad, PCS	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. DIVYA PRASAD
9611566234

Petitioner Company
Kamal Farms India Ltd




ORDER

Heard Ms. Divya Prasad, Learned Counsel for the Petitioner.

ROC Report still awaited.

Post the case on 09.07.2018 for final hearing.



Member (T)



Member (J)